

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 273 OF 2018 &
IA NO. 1340 OF 2018

Dated : 7th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Gujarat Vij Company Limited

.... Appellant(s)

Versus

Hindustan Gum & Chemicals Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Shubham Arya
Ms. Tanya Saren

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Pallav Mongia
Mr. Mridul Chakravaty
Mr. Abhinav Goyal for R-2

ORDER

Learned counsel for Respondent No.2 submits that they have no reply to be filed.

Learned counsel for the Respondent No.2 may file written submissions, if any, on or before 03.06.2019 after duly serving copy on the other side. Thereafter, learned counsel for the Appellant may file rejoinder to the written submission of Respondent No.1 & 2 , if any, on or before 02.07.2019 after duly serving copy on the other side.

List the matter on **16.07.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/vt